

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1417

ANSWERED ON:05.03.2010

SPURIOUS DRUGS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of drug testing laboratories in the country, State/UTwise;
- (b) whether the Government is implementing Whistle Blower Policy to encourage public participation in the detection of spurious drugs across the country;
- (c) if so, the details thereof;
- (d) the number of such informations received, action initiated thereupon and the informers rewarded so far for providing concrete informations in this regard;and
- (e) the provisions made for the protection of such whistle Blowers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a): A statement containing information about the Central Government drugs testing laboratories and those received from the States/Union Territories is annexed.
- (b) to (d): Yes. Government has started a scheme of rewards for whistle blowers to combat the manufacture/ movement of spurious drugs in the country. Under the scheme, cash rewards will be given to the informers providing concrete information,, leading fa unearthing of racket of spurious drugs. A reward of maximum up to 20% of the total cost of consignment seized will payable to the informer not exceeding Rs.25 lakhs in each case. A total of 20 cases have been received in the Central Drugs Standard Control Organisation (CDSCO). One case was found to be fictitious and one case was resolved as the information was not found corrcr on investigation. No informer has been rewarded so far.
- (e): Names and address of the Whistle Blowers/informers are to be kept secret.